

DIVISION BENCH
COURT - I

O-208

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

TP/85(KB)2023

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH JULY 2024

IN THE MATTER OF	JAI SINTER POLYCON PVT LTD VS BERIA COMMERCIAL IMPEX PVT LTD
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearance (via video conferencing/physically)

Mr. K. C. Garg, Adv.] For Financial Creditor
Ms. Sunita Agrawal, Adv.

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List this matter on **21.08.2024**.

Satyajit Roy
Court Officer